

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 370 of 1996.

Date of Order: 02.9.97.

Present: Hon'ble Mr.Justice A.K.Chatterjee,Vice-Chairman.

Hon'ble Mr. M.S.Mukherjee,Administrative Member.

PINTU KR. DAS

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: Mr.M.S.Banerjee,counsel.

O R D E R

A.K.Chatterjee, V.C.

None appears for the petitioner. Mr.M.S.Banerjee, 1d.counsel, appearing for the respondents, is present.

Order sheet reveals that none appeared for the petitioner on several previous dates. In such circumstances, the application is dismissed for default.


(M.S.Mukherjee)
Member(A)


(A.K.Chatterjee)
Vice-Chairman.